

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 365 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

**NAME OF THE COMPANY: Mr. Vivek Gupta Vs. M/s Proactive Plast Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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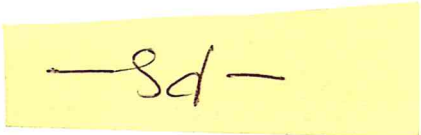
For the Petitioner(s):	Mr Abhimanyu Bhandari, Advocate Ms. Roohina Dua, Advocate Mr. Cheitanya Madan, Advocate			
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For the Respondent(s):	Mr. Abhishek Anand, Advocate			
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ORDER

Reserved for orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)